

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 2382
ANSWERED ON MONDAY, AUGUST 03, 2026/SHRAVANA 12, 1948 (SAKA)**

**CSR EXPENDITURE BY CPSUs
Question**

2382. Shri Kodikunnil Suresh:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) the details of the donor Central Public Sector Undertakings (CPSUs) and recipient organisations/institutions, along with the amount sanctioned, amount released, purpose of them project and district-wise location of the beneficiaries;**
- (b) the details of the officers designated to coordinate or administer CSR activities in each CPSU, including their official designation, office address, telephone number and official e-mail address;**
- (c) whether the Government maintains a centralized database of CSR projects undertaken by CPSUs and, if so, the details thereof; and**
- (d) the steps taken by the Government to ensure transparency, equitable distribution and effective monitoring of CSR funds across all States and Union Territories?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

[SHRI HARSH MALHOTRA]

- (a): There is no provision of sanctioned/released Corporate Social Responsibility (CSR) fund under the Companies Act, 2013. On the basis of annual filings made by companies in the MCA21 registry, the State-wise and Development sector-wise CSR expenditure by PSUs in the last three Financial Years i.e. FY 2022-23 to FY 2024-25 is attached at Annexure-I & II respectively. Further, beneficiary-wise data is not maintained centrally.**
- (b): The details of the officers designated to coordinate or administer CSR activities is not maintained by the Ministry centrally.**
- (c): Yes Sir. All data related to Corporate Social Responsibility (CSR) filed by companies in MCA21 registry including PSU wise, state-wise, development sector-wise, company-wise, project wise and year-wise is available in public domain and can be accessed at www.csr.gov.in.**
- (d): The existing legal provisions for formation of CSR committee, formulation of CSR policy, Annual Action Plan on CSR, identification of the project and area in which project will be**

Contd...2.

implemented, certification of CSR expenditure by Chief Financial Officer (CFO) and audit of CSR expenditure by statutory auditors etc. are the mechanisms to ensure transparency and accountability. The Board has to ensure that the approved amount has been spent on the assigned activity(ies).

Under the Companies Act 2013, CSR is a Board driven process and the Board of the company is empowered to plan, decide, execute and monitor CSR activities of the company based on the recommendation of its CSR Committee. This Committee formulates and recommends the CSR policy, which outlines the activities to be undertaken by the company in alignment with the areas or subjects specified in Schedule VII of the Act. The Government does not issue any specific direction to the companies to spend in any particular geographical area or for any particular activity.

Annexure-I

Refer to part (a) of Lok Sabha Unstarred Question no. 2382 for 03.08.2026

State-wise CSR expenditure by PSUs from FY 2022-23 to FY 2024-25

(Amount in Rupees Crore)

S.No	State/UT	FY 2022-23	FY 2023-24	FY 2024-25
1	Andaman and Nicobar Islands	1.04	1.18	1.84
2	Andhra Pradesh	52.32	72.31	136.11
3	Arunachal Pradesh	7.93	15.51	18.74
4	Assam	298.20	316.07	336.20
5	Bihar	116.15	91.23	124.93
6	Chandigarh	0.59	0.16	1.39
7	Chhattisgarh	161.24	113.36	161.59
8	Dadra and Nagar Haveli & Daman and Diu	1.42	6.10	3.27
9	Delhi	449.10	683.38	908.36
10	Goa	4.75	19.83	15.50
11	Gujarat	126.38	78.90	219.86
12	Haryana	38.78	56.24	120.85
13	Himachal Pradesh	55.99	55.68	58.92
14	Jammu And Kashmir	25.87	45.11	134.14
15	Jharkhand	114.81	142.37	194.14
16	Karnataka	167.45	174.58	234.56
17	Kerala	54.47	50.96	104.89
18	Ladakh	5.09	11.58	13.01
19	Lakshadweep	-	-	0.57
20	Madhya Pradesh	207.64	240.08	362.39
21	Maharashtra	308.71	401.79	585.08
22	Manipur	12.93	9.44	14.08
23	Meghalaya	1.78	1.36	1.78
24	Mizoram	9.03	2.92	4.70
25	Nagaland	6.33	6.55	11.80
26	Odisha	396.65	488.09	562.86
27	Puducherry	2.26	8.32	1.15
28	Punjab	12.59	13.29	66.04
29	Rajasthan	58.14	56.10	84.90
30	Sikkim	23.70	24.72	21.33
31	Tamil Nadu	102.65	174.99	208.69
32	Telangana	82.86	92.23	134.55
33	Tripura	14.44	3.21	3.23
34	Uttar Pradesh	229.93	349.43	469.25
35	Uttarakhand	116.03	144.39	169.23
36	West Bengal	138.54	119.90	212.88
37	PAN India*	315.80	425.05	4.27
38	Other Centralized Funds	404.59	329.28	250.01
39	NEC/Not Mentioned*	-	-	-
	Total	4,126.17	4,825.69	5,957.08

(Updated data up to March 31, 2026) [Source: Corporate Data Management Cell]

*Companies either did not specify the names of States/UTs or indicated more than one State/UT where projects were undertaken.

Annexure-II

Refer to part (a) of Lok Sabha Unstarred Question no. 2382 or 03.08.2026
Development Sector-wise CSR expenditure by PSUs from FY 2022-23 to FY 2024-25

(Amount in Rupees Crore)

S.No	Development sector	FY 2022-23	FY 2023-24	FY 2024-25
1	Agro forestry	0.65	0.70	3.43
2	Animal Welfare	3.26	21.71	7.72
3	Armed Forces, Veterans, War Widows/ Dependants	4.98	18.22	28.68
4	Art And Culture	70.43	121.11	116.97
5	Conservation of natural resources	21.19	24.87	9.03
6	Education	676.47	904.89	1,291.18
7	Environmental Sustainability	265.69	244.24	328.02
8	Gender Equality	3.02	2.91	5.29
9	Health Care	1,531.32	1,502.30	2,170.83
10	Livelihood Enhancement Projects	156.54	524.67	532.08
11	Poverty, Eradicating Hunger, Malnutrition	23.92	63.94	130.21
12	Rural Development Projects	372.84	450.65	328.84
13	Safe Drinking Water	39.91	128.54	99.09
14	Sanitation	226.55	105.77	220.52
15	Senior Citizens Welfare	5.87	3.35	5.76
16	Setting Up Homes And Hostels For Women	6.25	5.74	5.96
17	Setting Up Orphanage	2.32	0.94	0.38
18	Slum Area Development	2.21	4.83	2.37
19	Socio-economic equalities	20.59	9.59	4.41
20	Special Education	11.66	12.26	44.69
21	Training To Promote Sports	102.50	129.26	128.33
22	Vocational Skills	143.37	169.40	201.05
23	Women Empowerment	30.05	43.98	42.22
24	Other Central Government Funds	404.59	329.28	250.01
25	NEC/Not mentioned*	-	2.52	-
	Total	4,126.17	4,825.69	5,957.08

(Updated data up to March 31, 2026) [Source: Corporate Data Management Cell]

***Companies either did not specify the names of sectors or indicated more than one sector where projects were undertaken.**
